

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 202/2010 & 203/2010**

**Dated: 27<sup>th</sup> February, 2012**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Reliance Infrastructure Limited .... Appellant (s)**

**Versus**

**M.E.R.C. & Ors. .... Respondent (s)**

Counsel for the Appellant (s): Mr. Akhil Sibal &  
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

**ORDER**

Post the matters for hearing on **20<sup>th</sup> March, 2012.**

**( P.S.Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

rkt/ss